

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 574
ANSWERED ON 22.07.2026

DEVELOPMENT OF WIND ENERGY

574. SHRI RAO RAJENDRA SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has taken any initiatives for development of wind energy in the country;
- (b) if so, the current capacity of installation and power generation from wind power, State-wise;
- (c) whether the power generation from wind has been increased during the last three years; and
- (d) if so, the ranking of India globally in wind energy installation?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)

(a) The Government has taken several initiatives for development of Renewable Energy including wind energy in the country. The details are placed as **Annexure-I**.

(b) As on 30.06.2026, the total installed capacity of wind energy projects in the country is 57443 MW. The state wise details of installed capacity of wind energy projects are placed as **Annexure-II**.

Further, the power generation from wind energy projects during FY 2025-26 was 106 billion units. The state wise details of power generation from wind energy projects during FY 2025-26 is placed as **Annexure-III**.

(c) & (d) The power generation from wind energy projects has increased during last three financial years. The details of wind power generation and annual wind capacity addition during last three financial years are as follows;

S. No.	Year	Wind Capacity Addition (MW)	Wind Power Generation (in billion units)
1	2023-24	3253	83
2	2024-25	4151	83
3	2025-26	6057	106

As per GWEC Report 2026, India ranked 4th position globally in wind energy installation till 31st Dec, 2025.

Annexure-I

Government has taken several initiatives to promote development of Renewable Energy including wind energy in the country. These, *inter alia*, include;

- Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects commissioned by 30th June 2025 and to be commissioned thereafter with graded ISTS charges.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties on non-compliance. RCO also includes specified quantum of consumption from Decentralized Renewable Energy sources.
- Revised Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.
- Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- “National Repowering and Life Extension Policy for Wind Power Projects, 2023” has been issued.
- The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- The Revised Guidelines for installation of prototype wind turbine models was issued on 12th June 2025.
- Mechanism of Approved List of Models and Manufacturers for Wind Turbines, and Wind Turbine Components.
- “The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) have been notified.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06th June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating Hundred kW or more located in same electricity division of a distribution licensee.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

Annexure-II**State wise details of installed capacity of wind energy projects****as on 30.06.2026**

State	Wind installed capacity as on 30.06.2026 (in MW)
Gujarat	16086
Tamil Nadu	12273
Karnataka	8896
Maharashtra	6318
Rajasthan	5516
Andhra Pradesh	4461
Madhya Pradesh	3686
Telangana	128
Kerala	71
Others	4
Total	57443

Annexure-III**State wise details of power generation from wind energy projects****during FY 2025-26**

State	Wind power generation during FY 2025-26 (in MUs)
Gujarat	33706
Tamil Nadu	24200
Karnataka	18804
Maharashtra	8610
Rajasthan	7345
Andhra Pradesh	8902
Madhya Pradesh	4706
Telangana	292
Kerala	130
Total	106699